

respectively of Press Note No. 2 (1997 Series) dated 17th January, 1997. However, increase in foreign equity level must result from expansion of the equity base of the existing company and the money to be remitted should be in foreign exchange. Such proposals are cleared by the RBI under the automatic approval route.

For increase in foreign equity for the activities outside the high priority sectors, Government approval is required.

(c) Further liberalisation and expansion of Annexure III for approval of foreign direct investment by RBI is aimed

at accelerating the foreign directed investment approvals and achieving the desired inflow of FDI.

Anti-Dumping Cases

475. SHRI AJOY MUKHOPADHYAY: Will the Minister of COMMERCE be pleased to state the names of the countries against whom the Government of India have anti-dumping cases and vice-versa; item-wise alongwith number of cases?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH):

Part-A

Names of the countries and products involved in anti-dumping investigations in India (including cases where final duties have been imposed, cases recommended for provisional duties and cases under investigation for provisional duties) are as below:

Country	Product	No. of cases
China	Potassium Permanganate, I-sobutyl Benzene 3, 4, 5 Trimethoxy Benaldehyde (TMBA) Theophylline Caffeine, Sodium Ferrocyanide, Dead Burnt magnesite (DBM), 8-Hydroxyquinoline, Graphite Electrodes, Vitamin-C, Magnesium	10
Brazil	PVC Resin, Bisphenol-A	2
Mexico	PVC Resin	1
South Korea	PVC Resin, Acrylonitrile Butadiene Rubber (NBR), Acrylic Fibre and PTA	4
Indonesia	PTA	1
Japan	Bisphenol-A, Acrylonitrile Butadiene Rubber (NBR), and Vitamin-C	3
Thailand	Acrylic Fibre, PTA	2
Russia	Bisphenol-A, Low Carbon Ferro Chrome (LCFC), and Newsprint	3
Kazakhstan	Low Carbon Ferro Chrome (LCFC)	1
U.S.A.	Bisphenol-A, PVC Resin, Acrylic Fibre, Newsprint and Graphite Electrodes	5
Germany	Acrylonitrile Butadiene Rubber (NRR) and Graphite Electrodes	2
Denmark	Catalysts	1
Spain	Graphite Electrodes	1
Italy	Graphite Electrodes	1
Belgium	Graphite Electrodes	1
Austria	Graphite Electrodes	1

Part-B

The names of countries which have on going anti-dumping investigations against Indian products and also imposed anti-dumping duties on Indian products, along with the names of the products are as under:-

Country	Product	No. of cases
Canada	Graphite	1
Brazil	Single Speed free wheels and Bicycle tyres	2
South Africa	Pharmaceutical drugs	1
Indonesia	Hot Rolled Coils/plates	1
USA	Stainless Steel Wire rods, Stainless Steel flanges, Sulphur Dyes (Negative injury) & Stainless bars	4
European Union	Polyethylene/Polypropylene Woven sacks, Unbleached Cotton Fabrics, Synthetic fibre ropes, Bed Linen, Potassium Permanganate	5

Import of Automobile

476. SHRI RANJIB BISWAL: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to review and revise the policy with regard to the import of Automobile; and

(b) if so, the steps taken to draft and announce the new Automobile import policy?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) Review of export and import policy is an ongoing process and changes in it are made from time to time as and when considered necessary. At present there is no proposal to make any change in existing automobile import policy.

Blackmarketing of Coins

477. SHRI MANIBHAI RAMJIBHAI CHAUDHARI: Will the Minister of FINANCE be pleased to state:

(a) whether the blackmarketing of coins in Delhi and other parts of the country has been going on indiscriminately;

(b) if so, whether the Government have taken any steps to stop the blackmarketing of coins;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (d) The Reserve Bank of India has taken the following steps to guard against blackmarketing of coins:-

(i) Security Officers restrict entry into the banking halls to about 50-60 persons at a time and ensure that they leave as soon as their work is over.

(ii) General public requiring small quantities are given preference during the first two hours i.e. from 10 A.M. to 12 noon.

(iii) Arrangements have been made to distribute coins from selected branches of public sector banks located in various parts of the country.

The India Govt. Mints are being modernised to increase the supply of coins to the public. The capacity will increase from 3900 million pieces to 4700 million pieces per annum. Government has also decided to import 700 million pieces of Re. 1 and 300 million pieces of Rs. 2 coins as a short-terms measure to augment coins supply.

Amount Disbursed by Banks/Financial Institutions

478. SHRI N.N. KRISHNADAS: Will the Minister of FINANCE be pleased to state the amount of credit disbursed by public sector financial institutions like LIC, NABARD, Industrial Finance Corporation of India, IDBI, Industrial Credit and investment Corporation of India to States during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): As per information provided by the Industrial Development Bank of India (IDBI), the details of assistance disbursed by All India Financial Institutions (AIFIs)* including investment institutions during the last three years State-wise are given in the attached statement.

*AIFIs include: IDBI, Industrial Financial Corporation of India Limited, Industrial Credit & Investment Corporation of India Limited (ICICI), Small Industries Development Bank of India, Industrial Investment Bank of India, SCICI Limited (Since merged with ICICI), Risk Capital & Technology Finance Corporation Limited, Technology Development & Information Company of India Limited, Tourism Finance Corporation of India Limited, Life Insurance Corporation of India, United Trust of India and General Insurance Corporation of India.